

ORDER SHEETO.A / MA / RA / CP NO. 465 OF 20 05

Applicant/s _____ Respds. _____

Advocate for Applicant/s _____ Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
	(9-2-2010 (31)) <u>Hon'ble Mrs. Mangalika Gauran-AM</u> None for the applicant even on the revised call. A perusal of the note sheet shows that counsel for the applicant is not taking interest in pursuing the matter for considerable length of time. O.A. is therefore, dismissed for default and non-prosecution. M. Gauran AM rv	

Contd. On Sheet No. _____